

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :17/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

596-ADMISSION-COURTCODE-SHORTFALLFUNDS-11.05 AM

1	Misc. Application	1170/2021	Aman Mohan Kothari-Delay Vs. SEBI	Sanjeev Kumar Chaudhary, Advocate
(Main Matter Number :SEBI Appeal/0000664/2021)				
2	Misc. Application	1209/2021	Hemant Kothari-Delay Vs. SEBI	Sanjeev Kumar Chaudhary, Advocate
(Main Matter Number :SEBI Appeal/0000665/2021)				
	SEBI Appeal	664/2021	AMAN MOHAN KOTHARI Vs. SEBI	Sanjeev Kumar Choudhary, Ad
Sub Matter :		Misc. Application/0001170/2021		
	SEBI Appeal	665/2021	Hemant Kothari Vs. SEBI	Sanjeev Kumar Chaudhary, Advocate
Sub Matter :		Misc. Application/0001209/2021		

45-ADMISSION-COURTCODE-SCORESFORTUNE-AT 11.10A.M.

3	SEBI Appeal	680/2021	Xperitus Insurance Brokers Private Limited and Anr Vs. SEBI and Ors.	Dr. S.K.Jain, PCS
MA. NO. 1184/2021-DELAY				

84-ADMISSION-CODE-INTERGLOBENONDISCLOSURE-11.15AM

4	SEBI Appeal	681/2021	Inter Globe Finance Ltd. and Ors. Vs. SEBI	Bodhi Legal
MA. NO. 1189/2021-DELAY				
5	SEBI Appeal	682/2021	Pritam Kumar Choudhary and Anr. Vs. SEBI	Bodhi Legal
MA. NO. 1237/2021-DELAY				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>ADMISSION-COURTCODE -OPENOFFERSAST-11.20A.M.</u>				
6	SEBI Appeal	683/2021	Piyush Kothari Vs. SEBI	ANP Chambers
		MA. NO. 1190/2021-DELAY		
<u>ADMISSION - COURTCODE - INFOSYSOFFICER-AT11.25AM</u>				
7	SEBI Appeal	689/2021	Mr. Pranshu Bhutra Vs. SEBI	Finsec Law Advisors
		MA. NO. 1239/2021-URGENCY		
<u>561-RAHEARING-COURTCODE-MAMODIFICATION-AT11.30AM</u>				
8	Review Application	20/2021 (/0000)	SEBI-Applicant Vs. Pankaj J. Shah HUF and Others	The Law Point SAHEBRAO BUKTARE, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000436/2020)			
	Misc. Application	1217/2021	SEBI-Applicant Vs. Pankaj J. Shah HUF and Others	The Law Point Mr Sahebrao Buktare, Advocate
	(Main Matter Number :SEBI Appeal/0000436/2020)			
<u>479-PART HEARD-CODE-PREFERENTIALALLOTMENT-11.35A.</u>				
9	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	Sub Matter : Misc. Application/0000816/2021			
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners

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	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal LEAD MATTER	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	 Vidhii Partners
	Misc. Application	65/2021	Purvesh M. Shah HUF and Ors-COD Vs. SEBI	Pariman Law Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000121/2021)			
	Misc. Application	80/2021	Mansukhlal K. Shah HUF and Ors. -COD Vs. SEBI	Parinam Law Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000122/2021)			
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :	Misc. Application/0000784/2021 -STAY APPLICATION			
	Misc. Application/0000852/2021-URGENT HEARING			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :			Misc. Application/0000785/2021 -STAY APPLICATION MISC.APP./0000853/2021-URGENT HEARING	
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	Vidhii Partners
Sub Matter :			Misc. Application/0000786/2021-STAY APPLICATION Misc. Application/0000854/2021-URGENT HEARING	
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :			MISC. APP /0000787/2021 -STAY APPL. MISC. APP. 855-2021-URGENT HEARING	
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates Vidhii Partners
Sub Matter :			Misc. Application/0000065/2021	
	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates Vidhii Partners
Sub Matter :			Misc. Application/0000080/2021	
	Misc. Application	206/2021	Mr. Anil Bhalabhai Bariya-Delay Vs. SEBI	None for the Appellant Vidhii Partners
(Main Matter Number :	SEBI Appeal/0000219/2021)			
	Misc. Application	230/2021	Jayshree Kishor Dholakia-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :	SEBI Appeal/0000221/2021)			
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :			Misc. Application/0000382/2021	
Sub Matter(Disposed) :			Misc. Application/0000383/2021	

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	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	None for the Appellant Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	177/2021	N. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000788/2021-STAY APPLICATION Misc. Application/0000856/2021-URGENT HEARING		
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000205/2021		
Sub Matter :		Misc. Application/0000206/2021		
	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000207/2021		
Sub Matter(Disposed) :		Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter :		Misc. Application/0000230/2021		
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	 Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000231/2021		
Sub Matter(Disposed) :		Misc. Application/0000232/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000234/2021		
	Sub Matter(Disposed) :	Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000236/2021		
	Sub Matter(Disposed) :	Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000238/2021		
	Sub Matter(Disposed) :	Misc. Application/0000239/2021		
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000240/2021		
	Sub Matter(Disposed) :	Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000242/2021		
	Sub Matter(Disposed) :	Misc. Application/0000243/2021		
	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000244/2021		
	Sub Matter(Disposed) :	Misc. Application/0000245/2021		
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000247/2021		
	Sub Matter(Disposed) :	Misc. Application/0000248/2021		

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	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000249/2021		
	Sub Matter(Disposed) :	Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000251/2021		
	Sub Matter(Disposed) :	Misc. Application/0000252/2021		
	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000253/2021		
	Sub Matter(Disposed) :	Misc. Application/0000254/2021		
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000257/2021		
	Sub Matter(Disposed) :	Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000259/2021		
	Sub Matter(Disposed) :	Misc. Application/0000260/2021		
	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000261/2021		
	Sub Matter(Disposed) :	Misc. Application/0000262/2021		
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000263/2021		
	Sub Matter(Disposed) :	Misc. Application/0000264/2021		

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	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000265/2021		
Sub Matter(Disposed) :		Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000267/2021		
Sub Matter(Disposed) :		Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000272/2021		
Sub Matter(Disposed) :		Misc. Application/0000273/2021		
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000274/2021		
Sub Matter(Disposed) :		Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000279/2021		
Sub Matter(Disposed) :		Misc. Application/0000280/2021		
	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter(Disposed) :		Misc. Application/0000282/2021		
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000287/2021		
Sub Matter(Disposed) :		Misc. Application/0000288/2021		

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	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000289/2021		
Sub Matter(Disposed) :		Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000291/2021		
Sub Matter(Disposed) :		Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000293/2021		
Sub Matter(Disposed) :		Misc. Application/0000294/2021		
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000295/2021		
Sub Matter(Disposed) :		Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000297/2021		
Sub Matter(Disposed) :		Misc. Application/0000298/2021		
	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000308/2021		
Sub Matter(Disposed) :		Misc. Application/0000309/2021		
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000310/2021		
Sub Matter(Disposed) :		Misc. Application/0000311/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000312/2021		
	Sub Matter(Disposed) :	Misc. Application/0000313/2021		
	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000314/2021		
	Sub Matter(Disposed) :	Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000316/2021		
	Sub Matter(Disposed) :	Misc. Application/0000317/2021		
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000318/2021		
	Sub Matter(Disposed) :	Misc. Application/0000319/2021		
	SEBI Appeal	255/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0001151/2021		
	Sub Matter(Disposed) :	Misc. Application/0000320/2021		
	Sub Matter(Disposed) :	Misc. Application/0000321/2021		
	SEBI Appeal	256/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0001152/2021		
	Sub Matter(Disposed) :	Misc. Application/0000322/2021		
	Sub Matter(Disposed) :	Misc. Application/0000323/2021		

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	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000328/2021		
Sub Matter(Disposed) :		Misc. Application/0000329/2021		
Sub Matter(Disposed) :		Misc. Application/0000332/2021		
Sub Matter(Disposed) :		Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000330/2021		
Sub Matter(Disposed) :		Misc. Application/0000331/2021		
	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000334/2021		
Sub Matter(Disposed) :		Misc. Application/0000335/2021		
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000345/2021		
Sub Matter(Disposed) :		Misc. Application/0000346/2021		
	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000347/2021		
Sub Matter(Disposed) :		Misc. Application/0000348/2021		

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	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000349/2021		
Sub Matter(Disposed) :		Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000351/2021		
Sub Matter(Disposed) :		Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000353/2021		
Sub Matter(Disposed) :		Misc. Application/0000354/2021		
Sub Matter(Disposed) :		Misc. Application/0000355/2021		
Sub Matter(Disposed) :		Misc. Application/0000356/2021		
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000357/2021		
Sub Matter(Disposed) :		Misc. Application/0000358/2021		
	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000359/2021		
Sub Matter(Disposed) :		Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000361/2021		
Sub Matter(Disposed) :		Misc. Application/0000362/2021		

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	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000363/2021		
Sub Matter(Disposed) :		Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000372/2021		
Sub Matter(Disposed) :		Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000374/2021		
Sub Matter(Disposed) :		Misc. Application/0000375/2021		
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000376/2021		
Sub Matter(Disposed) :		Misc. Application/0000377/2021		
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000378/2021		
Sub Matter(Disposed) :		Misc. Application/0000379/2021		
	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000380/2021		
Sub Matter(Disposed) :		Misc. Application/0000381/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000389/2021		
Sub Matter(Disposed) :		Misc. Application/0000390/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000391/2021		
	Sub Matter(Disposed) :	Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000394/2021		
	Sub Matter(Disposed) :	Misc. Application/0000393/2021		
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000395/2021		
	Sub Matter(Disposed) :	Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000401/2021		
	Sub Matter(Disposed) :	Misc. Application/0000402/2021		
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000403/2021		
	Sub Matter(Disposed) :	Misc. Application/0000404/2021		
	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000405/2021		
	Sub Matter(Disposed) :	Misc. Application/0000406/2021		
	Sub Matter(Disposed) :	Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000407/2021		

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	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000460/2021		
	Sub Matter(Disposed) :	Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000462/2021		
	Sub Matter(Disposed) :	Misc. Application/0000463/2021		
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000464/2021		
	Sub Matter(Disposed) :	Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000466/2021		
	Sub Matter(Disposed) :	Misc. Application/0000467/2021		
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000468/2021		
	Sub Matter(Disposed) :	Misc. Application/0000469/2021		
	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000470/2021		
	Sub Matter(Disposed) :	Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000472/2021		
	Sub Matter(Disposed) :	Misc. Application/0000473/2021		

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	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000474/2021		
	Sub Matter(Disposed) :	Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000487/2021		
	Sub Matter(Disposed) :	Misc. Application/0000488/2021		
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000489/2021		
	Sub Matter(Disposed) :	Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000491/2021		
	Sub Matter(Disposed) :	Misc. Application/0000492/2021		
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000493/2021		
	Sub Matter(Disposed) :	Misc. Application/0000494/2021		
	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000495/2021		
	Sub Matter(Disposed) :	Misc. Application/0000496/2021		

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	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000497/2021		
	Sub Matter(Disposed) :	Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000501/2021		
	Sub Matter(Disposed) :	Misc. Application/0000502/2021		
	SEBI Appeal	300/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000503/2021		
	Sub Matter(Disposed) :	Misc. Application/0000504/2021		
	SEBI Appeal	301/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000505/2021		
	Sub Matter(Disposed) :	Misc. Application/0000506/2021		
	Sub Matter(Disposed) :	Misc. Application/0001168/2021		
	SEBI Appeal	302/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000507/2021		
	Sub Matter(Disposed) :	Misc. Application/0000508/2021		
	Sub Matter(Disposed) :	Misc. Application/0001169/2021		
	SEBI Appeal	303/2021	Priti Jayakarbhai Christian Vs. SEBI	JURIS LINK Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000509/2021		
	Sub Matter(Disposed) :	Misc. Application/0000510/2021		

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	SEBI Appeal	304/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0000511/2021				
Sub Matter(Disposed) : Misc. Application/0000512/2021				
	SEBI Appeal	305/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) : Misc. Application/0000513/2021				
Sub Matter(Disposed) : Misc. Application/0000514/2021				
	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) : Misc. Application/0000515/2021				
Sub Matter(Disposed) : Misc. Application/0000516/2021				
	Misc. Application	784/2021	Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000068/2021)				
	Misc. Application	785/2021	Ramilaben Baldevbhai Patel- stay application Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000069/2021)				
	Misc. Application	786/2021	Shailesh B. Patel Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000106/2021)				
	MISC. APPLICATION	787/2021	Harshadkumar B. Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000107/2021)				
	Misc. Application	788/2021	M.Mathivan - stay application Vs. SEBI	Ms. Varada Bhide, PCS
(Main Matter Number :SEBI Appeal/0000177/2021)				

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	Misc. Application	816/2021	Farooq Kasam Hawa and Ors-stay application479 Vs. SEBI (Main Matter Number :SEBI Appeal/0000449/2020)	Shah and Ramaiya, Chartered Accountants
	SEBI Appeal	307/2021	Chetan Marutirao Yangalwar HUF Vs. SEBI	Ms. Varada Bhide, PCS VIDHI PARTNERS, ADVOCATES
<u>396-PARTHEARD-CODE-ALLEGATIONSSCNIO-11.55 AM</u>				
10	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000332/2020		
	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000323/2020)			
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000324/2020)			
1	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter :		Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter :		Misc. Application/0000211/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000739/2021				
	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000740/2021				
	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000744/2021		
	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000745/2021		
	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000746/2021		

209-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT12.10P

11	SEBI Appeal	299/2018	Mr. Kamal Jitendra Katkoria Vs. SEBI	J.J.Bhatt,Adv. i/b R.V. Legal Gaurav Joshi,Sr. Adv i/b K.Ashar and Co.
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64-ADMDISPOSAL-FORFEITUREOFSHARES-12.15PM

12	SEBI Appeal	451/2019	Parul Jitendra Shah and Others Vs. SEBI and Others	Jitendra T. Shah, Authorised Representative ELP-R1, MINDSPRIT LEGAL R-3
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123-ADMDISPOSAL-COURTCODE-OPENINTEREST-12.17PM

13	SEBI Appeal	71/2020	CD Commo Search Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Joby Mathew,Adv. i/b Joby Mathew and Associates
Sub Matter :		Misc. Application/0000074/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	74/2020	CD Commo Search Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivative Exchange Ltd.	i/b. Joby Mathew and Associates i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000071/2020)				
	SEBI Appeal	104/2020	Anand Rathi Commodities Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Saurabh Bacchawat,Adv. i/b Harsh Kesaria, Advocate Anubhav Ghosh,Adv. i/b The Law Point
	Misc. Application	122/2020	Sushil Global Commodities Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
(Main Matter Number :SEBI Appeal/0000125/2020)				
	SEBI Appeal	125/2020	Sushil Global Commodities Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
Sub Matter :				
	SEBI Appeal	173/2020	Pumarth Commodities Pvt. Ltd Vs. National Commodity and Derivatives Exchange Ltd.	
	SEBI Appeal	182/2020 (/0000)	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
	SEBI Appeal	15/2021 (/0000)	SSJ Commodities Pvt. Ltd Vs. NCDEX	Mr.Kamal Agrawal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-12.25P.M.

14	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate ELP
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220-ADMDISPOSAL-COURTCODE-PCLRECOVERY-AT12.30P.M.

15	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate
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459 ADMDISPOSAL-COURTCODE-SHORTFALLFUNDS-12.35P.M.

16	SEBI Appeal	382/2021	Asit C. Mehta Investment Intermediaries Ltd. Vs. NSEIL	Visesha Law Services MKA and Co.
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233-ADMDISPOSAL-COURTCODE-GDRPENALTY-12.40P.M

17	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
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Sub Matter(Disposed) : Misc. Application/0000499/2021

162-DISPOSAL-CODE-COLLATERALSECURITIES-AT12.45P.M.

18	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
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Sub Matter : Misc. Application/0000736/2021
 Sub Matter(Disposed) : Misc. Application/0000683/2021
 Sub Matter : Misc. Application/0000512/2020
 Sub Matter : Misc. Application/0000422/2020
 Sub Matter : Misc. Application/0000585/2020
 Sub Matter : Misc. Application/0001192/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
201	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				